

wherever there are any ancient monuments?

**Dr. M. M. Das:** So far as part A States are concerned, there is only one garden, the Pinjore Gardens in Punjab. The Punjab Government requested the Central Government that they should be allowed to look after these Gardens for which they will not take any agency charges at all. The Central Government have given them permission to look after these Gardens and maintain them up till 1955. The matter will be considered again in 1955. There are no other gardens managed by State P.W.D. so far as Part A States are concerned. So far as Part B States are concerned, there are two gardens in Mysore and one in Rajasthan. Those three gardens are at present being maintained by the State Public Works Departments.

#### ANTHROPOLOGICAL INVESTIGATIONS

\*1361. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that anthropological investigations on the lives and social patterns of the people of Bengal and Uttar Pradesh are being carried out;

(b) if so, the date when the work began;

(c) whether the data so far collected have been tabulated; and

(d) if so, the extent of similarities so far detected?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) Yes.

(b) In 1950 in Bengal and in 1953 in Uttar Pradesh.

(c) Yes.

(d) The investigations in the two States were carried out for different purposes. Hence no comparison is possible.

**Shri S. C. Samanta:** May I know what sum of money has up till now

been spent in Bengal and Uttar Pradesh?

**Dr. M. M. Das:** So far these investigations are concerned, in Bengal during 1950-52, the total expenditure was Rs. 12,210, and in Uttar Pradesh during 1953 the total expenditure was Rs. 3,930.

**Shri S. C. Samanta:** May I know whether such experiments are being carried out in any other parts of India?

**Dr. M. M. Das:** Sir, experiments upon social inter group tensions have been carried out in different parts of the country; in Bombay under Prof. C. N. Vakil of the Bombay University, in Lucknow under Prof. Kali Prasad; in Punjab under Dr. Parasram; in Ahmedabad under Prof. Kamala Choudhury; in Bengal under Dr. B. S. Guha, Director of Anthropology of the Central Government.

**Shri S. C. Samanta:** In view of the fact that Government is carrying out anthropological investigations on the lives of people and on social patterns, may I know whether Government will take care to compare these with similar facts regarding people of other places to find out the results?

**Dr. M. M. Das:** Investigations have been carried out and are being carried out in Uttar Pradesh to find out the social patterns of communities. I do not know whether it is contemplated by the Government to compare these with the Bengal people. I will find out and inform the hon. Member.

**Shri N. B. Chowdhury:** May I know how it is stated that social tension is related to social patterns?

**Dr. M. M. Das:** There is no connection between the two.

**Shri Achuthan:** May I know what was the special reason for taking up these investigations in a particular State without taking up the same throughout the country at different places?

**Dr. M. M. Das:** For the information of the hon. Member I may say that anthropological investigations are being carried out and have been carried out in different parts of the country including States in South India also.

**Shrimati Renu Chakravartty:** May I know what was the reason for taking up this matter? Was there any committee which had pointed out the necessity of this social-tension examination? What was the particular reason for this?

**Dr. M. M. Das:** Government was convinced that there is a very important field about social tensions in the country where investigation should be made. and in October, 1943 they requested all the universities of the country to set up committees to consider this question. The UNESCO also came in and the Central Government with the co-operation of the UNESCO set up several teams. As I have already said, under Prof. Vakil of the Bombay University, under Prof.....

**Mr. Deputy-Speaker:** Am I to get along with only one question? The hon. Minister need not repeat what he has already said.

**Shri B. S. Murthy:** May I know what assistance is being given to those persons who are engaged in anthropological studies?

**Dr. M. M. Das:** The investigations that have been carried out by the Anthropological department of the Central Government.....

**Mr. Deputy-Speaker:** Are any private persons likely to get any help?

**Dr. M. M. Das:** No, except those taken by the Anthropological department of the Government. The other investigations have been financed by the UNESCO.

#### DECLARATION OF ASSETS BY GOVERNMENT SERVANTS

\*1362. **Pandit D. N. Tiwary:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases during 1952 and 1953 in which Government officials furnished details of their own

property, and of that of their near relatives; and

(b) the number of cases in which enquiry has been made about the correctness or otherwise of the statements?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). As stated in reply to Starred Question No. 322 asked by Shri V. P. Nayar on the 26th November, 1953, the existing rules require the officers of the Central Government Services to submit return of immovable property only at the time of their initial appointment, and subsequently whenever fresh property is acquired. Information regarding the number of returns thus submitted in 1952 and 1953 and the number of cases in which enquiries had to be made into such returns is not readily available. Its collection will involve reference to all Central Government Departments and offices throughout the country, and will take considerable time.

**Pandit D. N. Tiwary:** May I know whether any Government servant has sought permission during 1952 and 1953 for acquiring fresh property?

**Shri Datar:** I am not aware of this.

**Pandit D. N. Tiwary:** May I know whether this system of submitting returns at the time of entering service is followed while appointing Government servants or not?

**Shri Datar:** At the time when they enter service, that is followed. Subsequently, this is to be followed whenever property has to be purchased.

**Shri V. P. Nayar:** May I know whether before pensions of officers are fixed and allowed to be drawn by officers who retire, Government insist that they must furnish all this information, and may I also know whether in the case of non-compliance with these rules, Government can take any steps to see that the officers who were in service in key posts have not accumulated wealth by corrupt means?

**Shri Datar:** At the time of pension, generally all the questions are taken